

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

M.A 350/15/2016

OA/350/135/2016

With

OA/350/1243/2016

Date of Order: 02.03.2018

Coram : Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Pushpa Rani Bhadra, wife of Shri Shiba Pada Deb, aged about 65 years, Ex-Peon under the Area Manager, Shalimar, South Eastern Railway, Dist. Howrah, West Bengal, residing at No. 8/1 Raicharan Sadhukhan Road, Kolkata 700004.

-----Applicant

Versus

1. The Union of India through the
General Manager,
South Eastern Railway,
Garden Reach,
Kolkata – 700043
2. The Senior Divisional Personnel Officer
Kharagpur, S.E Railway.
3. The Senior Divisional Commercial Manager,
Kharagpur, S.E. Railway.
4. The Divisional Railway Manager,
Kharagpur Division
S.E Railway.
5. The Divisional Personnel Officer (Bill)
Santragachi, S.E Railway,
Dist. Howrah.
6. The Asstt. Commercial Manager
Kharagpur, S.E. Railway
7. The Area Manager,
Shalimar, S.E Railway
P.O Shibpur, Dist, Howrah Pin 711102.

-----Respondents

For the Applicant(s) : Mr. K Sarkar

For the Respondent(s) : None

ORDER(Oral)

Per Dr. Nandita Chatterjee, Administrative Member:

- Ld. counsel for the applicant is present. None for the respondents.
2. In this matter, as directed on 15.01.2018, Registry had issued notice to the applicant on 16.02.2018, directing that adequate representation be made on the next date of hearing, failing which the matter will be dismissed for non-prosecution.
 3. When the matter is called out, the Ld. counsel for the applicant submits that no instructions has been received from the applicant.
 4. In this context, the matter is dismissed for non-prosecution. No costs.

(Dr. Nandita Chatterjee)
Member (A)

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